

## LOK SABHA DEBATES

### LOK SABHA

Monday, November 22, 1971 | Agrahayana 1, 1893 (Saka)

*The Lok Sabha met at Eleven of the Clock.*

[MR. SPEAKER in the Chair]

#### ORAL ANSWERS TO QUESTIONS

##### Review of the working of Community Development Schemes

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\* 153 SHRI P. M. MEHTA  
SHRI R. S. PANDEY :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have decided to give the Community Development Programme a new orientation designed to make the C.D. blocks the champions of the weaker sections of the people in rural areas ;

(b) if so, the main features of the proposed programme ; and

(c) when they are likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) to (c). Integrated and co-ordinated development of the entire rural sector with effective participation of the people continues to be the basic approach of the Community Development programme. It is now a part of the State Sector of the Fourth Five Year Plan. However, in view of the special programmes introduced under the Central/or the Centrally Sponsored Sector for the purpose of benefitting the small and marginal farmers and agricultural labourers and the Crash Scheme for Rural Employment for promoting

employment through the creation of durable community assets, it is considered necessary that the Community Development blocks and their staff should be suitably oriented to look after the weaker sections of the people. Instructions have been issued to the States to utilise the block agency fully in the implementation of the special programme. Government are also examining what other steps are necessary in the same direction.

SHRI P. M. MEHTA : It is good that, though late, the Government has now decided to re-orient the Community Development activities. In view of this, may I ask whether the Government considered any scheme for socialisation of the distributive trade, and if so, the details thereof ?

PROF. SHER SINGH : No decision has been taken so far by the Government for the socialisation of the distributive trade. I don't think this question is relevant so far as it concerns the Community Development Department. It is not for the Community Development Department to socialise the distributive trade.

As I pointed out, for the weaker sections of the society, we are taking up programmes of employment and other programmes.

SHRI P. M. MEHTA : This is very relevant from the point of view of employment and socialisation of the trade and I am unable to know how the Minister can say that it has no relevancy.

MR. SPEAKER : Please don't invite my comments on that.

SHRI P. M. MEHTA : All right ; I accept that ; but may I know this ? May I know from the hon. Minister whether the representatives of the rural institutions

and farmers' organisations and Govt. officials of some 12 Asian countries met at a Seminar here recently and if so, whether they have considered the contribution to the rural development of the Community Development Blocks ?

**MR SPEAKER :** You are asking a very specific question and you can put it in another way. So far as his knowledge of some seminar is concerned, I do not mind if he is in a position to answer, but you may put it in another shape.

**SHRI P. M. MEHTA :** Thank you very much, Mr. Speaker, for your kind guidance. I want to know whether there was any such Seminar and whether the Government of India and Government officials took part in it and whether they discussed the Community Development programmes.

**PROF. SHER SINGH :** I have no knowledge of that but one Seminar was held in Shantipratishan some days ago about discussing some programmes for rural development and our officers took part.

**SHRI R. S. PANDEY :** Taking into consideration the very meagre representation in Zilla Parishads and Panchayats given to the weaker sections of the people, may I know whether they have issued any directions to the State Governments to give adequate representation in order to look after the weaker sections of the people ?

**PROF. SHER SINGH :** Representation is given to the Scheduled Castes and the Scheduled Tribes and to women also. As far as the weaker sections of the population are concerned, small farmers and the marginal farmers can be Members of the Panchayats, Zilla Parishads, etc. But there are no reservations for other sections of society. There are reservations for Scheduled Castes and Scheduled Tribes.

**SHRI R. S. PANDEY :** All the big farmers are controlling the Zilla Parishads and Panchayats. You can't have representation of the weaker sections until and unless you give representation to these people and you give direction to the State

Governments in this regard. This should be given, because, otherwise, the Zilla Parishads and Panchayats are all dominated to big farmers.

**MR SPEAKER :** I think that is a suggestion for action. I think the Minister may make a note of it.

**PROF. SHER SINGH :** It is very difficult to reserve seats for certain other sections of the population. As the House is aware, in the Constitution, there is a provision for reservation of seats for Harijans and others, for Scheduled Castes and Scheduled Tribes. It is only for them that we could make reservations according to the Constitution. It is difficult for us to say anything or write to the State Governments to make reservation for other sections of the people.

**SHRI KRISHNARAO PATIL :** I would like to know from the hon. Minister whether there is any specific proposal to revitalise and activate the Community Development machinery with the new programmes.

**PROF. SHER SINGH :** I think I have stated about this earlier. We have re-oriented the staff to take up the special programmes which I have enumerated with regard to marginal farmers, small farmers and others.

**श्री सूरज पंडे :** ग्राम तौर से अब तक का तर्जुबा यह बताता है कि कम्युनिटी डिवेलपमेन्ट से समाज के कमजोर हिस्सों को लाभ नहीं हुआ है। पिछड़ी रिपोर्ट में भी ऐसी बातें कही गई थी। इस लिये मैं जानना चाहता हूँ कि ग्राम के पास ऐसे कौन से स्पेसिक सुकाय हैं, जिन से बीकम-वेकसन का कम्युनिटी डिवेलपमेन्ट सफायदा हो सके।

**प्रो० शेर सिंह :** यह ठीक है कि कम्युनिटी डिवेलपमेन्ट के प्रोग्राम से जो हमारे समाज में पिछड़े लोग हैं, गरीब लोग हैं, उन्हें बहुत लाभ नहीं हो रहा है और इसीलिए हम सोच रहे हैं कि जितने नये प्रोग्राम चल रहे हैं जिन को बैंक अभी गिनाया है, ... (अव्यवधान) उन का काम कामकसद यही है।

एक माननीय सदस्य : वह प्रोग्राम क्या है ?

प्रो० शेर सिंह : माजिनल फार्मरों, स्माल फार्मर्स, क्रेष स्कीम फार रूरल एम्प्लायमेंट एंड एम्प्लायमेंट ऑरिएण्टेड स्कॉम और दूसरे जो छोटे फार्मर्स हैं, ऐग्रीकल्चरल लेबरर्स है उनको काम देने के लिए प्रोग्राम दिए हैं, उनके अंदर कम्युनिटी डिवेलपमेंट का भी अपना हिस्सा है, एजेंसी के तौर पर वह काम करते हैं। तो इनके द्वारा जो पिछड़े हुए गरीब वर्ग के लोग हैं हमारे समाज के उनकी सहायता करने का कार्यक्रम है। इसके अलावा और भी हम सोच रहे हैं लेकिन अभी उन पर विचार हो रहा है और नये प्रोग्राम के बारे में स्वीकृति मिल गई तो उनको भी आगे बढ़ाएंगे।

(i) The community development agency should undertake responsibility to assist small and marginal farmers.

(ii) It should become an agency for guaranteeing employment for the wage-seeking farm labour ;

(iii) It should take within its fold the towns for development of a hierarchy of growth centres ;

हमारे पाइलट प्रोजेक्ट्स वगैरह चल रहे हैं, इस तरह ग्रोथ के सेंटर हम बढ़ाएं और उन के डवलपमेंट के काम करें यह काम कर रहे हैं।

(iv) For the purpose of planning and ensuring the tasks indicated in (i) and (ii), the area or the district in which it is located should be integrated ;

ये जितने प्रोग्राम हैं उनका इंटीग्रेशन करें।

The Block organisation should be strengthened with the needed number of agricultural specialists, engineering staff agro-service staff and social education staff.

Youth and women organisation should be activated by accelerating social change;

Gram panchayat, the basic democratic body for promoting people's participation should be strengthened.

यह 6-7 बातें हैं। इन से ज्यादा एफेक्टिव काम हम कर सकेंगे।

श्री बी० पी० मौर्य : 25 वर्ष की आजादी के बाद आज बहुत से ऐसे गांव हैं, मंत्री महोदय भी अच्छी तरह से जानते होंगे, आज भी मालिकों और गुलामों के गांव बने हुए हैं। तो अति सर्वहारा समाज के इस बंधन को तोड़ने के लिए क्या सरकार सक्ती के साथ दो बातों में प्रयत्न करेगी जिस में अति सर्वहारा समाज के खेतियार मजदूर अपनी भोंपड़ी अपनी जमीन पर खड़ी कर सकें और दूसरे इन को पीने के लिए पानी मिल सके ? यह कब तक आप कर देंगे ?

प्रो० शेर सिंह : यह तो मेरे साथी गुजराल जी हाउसिंग कर चुके हैं...

SHRI B. P. MAURYA : Even after 25 years, they are living like slaves. I want a categorical answer to my Question.

कोई समय दे सकेंगे आप ?

अध्यक्ष महोदय : आप सीधे तौर पर प्रश्न करिए।

श्री बी० पी० मौर्य : अध्यक्ष महोदय, मेरा प्रश्न बहुत छोटा और साफ है। अति सर्वहारा समाज के खेतियार मजदूर अपनी भोंपड़ी अपनी जमीन पर खड़ी कर सकें और उन को पीने का पानी तो मिल सकें, यह कब तक सरकार व्यवस्था कर देगी ?

MR. SPEAKER : It relates to other Ministries also.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : So far as plots for housing in rural areas are concerned, the scheme has been circulated to the

States. A decision depends upon the States. From the Centre, I can promise that funds will be made available for implementation of the schemes.

**Census of Agriculture Holding**

\*154 **SHRI G. Y. KRISHNAN** : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 7032 on 5th August, 1971 regarding census of Agricultural holdings and state :

(a) whether the census has since been undertaken; and

(b) if so, the progress made so far ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHB P. SHINDE) : (a) Yes, Sir, the field work is in progress.

(b) The field work is scheduled to be completed by the end of December, 1971 in a majority of the States and by March 1972 in the remaining States/Union Territories. Tabulation of the data will be taken up thereafter and every effort will be made to complete it by the close of 1972. The State reports are scheduled to be completed by May, 1973 so that the All India Report is ready by September, 1973.

**SHRI G. Y. KRISHNAN** Will the Minister assure us that it will be completed at least by 1973 ?

**SHRI ANNASAHB P. SHINDE**: That is what I have indicated. Our programme is going almost according to schedule. It is a very big work; but it is going according to schedule.

**SHRI G. Y. KRISHNAN** : What is the further programme after this census ?

**MR. SPEAKER** : To produce more children !

**Stoppage of work in Mormugao Development Project**

\*159. **SHRI SAMAR MUKHERJEE** : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the attention of Government has been drawn to the stoppage of work in the Mormugao Development Project resulting in laying off more than 1,000 workers ;

(b) if so, the reason for the stoppage, and

(c) what steps have been taken by Government to remove the lay off ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :

(a) to (c). The Yugoslav dredging firm, who were awarded a contract for dredging and reclamation at Mormugao as part of the project for the development of the Port, suddenly stopped work on 31st August, 1971 and laid off 481 workmen engaged on the work, on the ground that they had incurred losses and wanted the Port Trust to concede certain claims. As a result of a series of discussions held with the representatives of the firm at the Port Trust and Government level, a settlement has been reached with the firm and they have resumed work from the 5th November, 1971.

**SHRI SAMAR MUKHERJEE** . Is there any possibility of resuming this work ?

**SHRI RAJ BAHADUR** : The work has been resumed from 5 November.

**SHRI SAMAR MUKHERJEE** : Have the persons laid off been taken back ?

**SHRI RAJ BAHADUR** : They will be taken back. The work has been resumed. There should be no difficulty about labour.

**SHRI SAMAR MUKHERJEE** . Will be resumed or has been resumed ?

**SHRI RAJ BAHADUR** : It has been resumed from 5 November.